

(e) if so, their response thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) In pursuance of the recommendation of National Integration Council, All India Employees' Organisations were requested to ask their constituents to employ local people to the largest possible extent subject to their suitability.

(b) Yes.

(c) *Employers' Organisations :*

The Employers' Organisations generally recognise that local people should get due share in employment in industries established in the area. In fact this practice already exists. But they feel that the interests of the local people should not get precedence over other 'desirable objectives'. According to them, a rigid policy based on this practice will not only be unwise from the point of view of production and efficiency but will also militate against the objective of national integration, apart from the possibility of offending the spirit of the Constitution.

State Governments :

According to the information received, five State Governments have brought the recommendations of the National Integration Council to the notice of the Private employers. One State Government has informed that local people are being provided with adequate employment opportunities.

Four States are considering the matter while information is still awaited from the rest of the States.

Misuse of S. T. D. System in All Junctions of Northern Railway

2964. SHRI YASHPAL SINGH : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether Government have provided S. T. D. System in all the junctions of Northern Railway through Northern Railway Trunk Board in Delhi ;

(b) whether Government's attention has been drawn to the fact that this system is being misused for private purposes by the Railway Officers ; and

(c) if so, whether S. T. D. System is proposed to be removed by providing P.C.O.

System from the Northern Railway Delhi Trunk Board ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Since the trunk boards are connected to Delhi Telephone System through local junctions, provision of STD Service on these junctions is automatic.

(b) As the junctions under reference are metered, all call established on them (local or STD) are charged for. The question of mis-use, therefore, if any, would be for the Railway Administration and does not concern the Department of P. and T.

(c) No request has been received from the Northern Railway for STD barring of these junctions.

Exclusion of Himachal Pradesh and Jammu and Kashmir from Food Zone of Punjab

2965. SHRI HEM RAJ : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the attention of Government has been drawn to the fact that the Chief Minister of Himachal Pradesh has alleged in a statement at Simla on the 7th February, 1969 that the Central Government in consultation with Punjab United Front Ministry kept Himachal Pradesh outside the food zone comprising of Punjab and Jammu and Kashmir ; and

(b) if so, what are the real fact and what were the causes to exclude it from the said zone ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Such a statement has come to the notice of Government.

(b) The policy regarding zonal pattern is decided in consultation with the Conferences of Chief Ministers held from time to time. Subsequent on the recommendation made by the Chief Ministers' Conference held on 8th and 9th April, 1967, Himachal Pradesh was excluded from the then existing composite wheat zone of Punjab, Haryana, U. P., Jammu and Kashmir, Himachal